

Project of the National Thermal Power Corporation, are as follows:—

Executives	37
Supervisors	31
Workers	239

(d) and (e) No person in regular employment in the Vindhyachal Super Thermal Power Project has been terminated from service recently

Foreign tours of Officers

3394. SHRI BHUBANESWAR KALITA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of officers of his Ministry went abroad during the last two years and met the principals of certain multinational drug companies in Germany and USA; and

(b) if so, what specific subject was discussed and whether such meetings had his approval and were covered in their programmes?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Recovery under DPEA

3395. SHRI BHUBANESWAR KALITA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 1000 given in the Rajya Sabha on the 3rd August, 1987 and state:

(a) when were the notices sent to 200 drug companies in regard to the Drug Prices Equalisation Account;

(b) the names of the companies in whose favour the claims have been finalised alongwith the amount worked out in favour of each and by when

the claims in favour of other companies will be finalised; and

(c) how much amount has been collected from these companies and by when the amount from other companies will be recovered?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) The notices have been issued from time to time.

(b) To the extent available, required details have been given in reply to Unstarred Question 3398 for 24th August, 1987.

(c) An amount of Rs. 50 lacs has been paid into the Drug Prices Equalisation Account so far by M/s Fulford (India) Limited. Action is an to recover the amount from the other companies.

World Bank assistance for installing Hydro electric projects

3396. SHRI D. B. CHANDRE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) whether the World Bank has extended a loan of \$ 330 million to instal low cost hydro-power facilities in Karnataka as reported in the 'Hindustan Times' of 10th June, 1987;

(b) if so, whether the work on the proposed hydro power projects has since been commissioned; and

(c) by when the work is likely to be completed and to what extent the steep shortage of power in the Southern States is to be met by the proposed project?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) A World Bank loan of US \$ 330 million has been approved for the Karnataka Power Project.

(b) and (c) Work on the Kalinadi hydro-electric project (Stage II), covered under this World Bank loan, has commenced and is likely to be completed by 1994-95. An installed capacity of 270 MW would be added to the State grid on completion of the Project.

Import of penicillin 1st crystal

3397. SHRI BHUBANESWAR KALITA
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that imports of Penicillin 1st Crystal were allowed in the ratio of 70:30 to 6 APA producers during 1986-87;

(b) what was the indigenous price and what was the weighted average price of Penicillin;

(c) whether it is a fact that certain parties were permitted to import without their lifting the indigenous material while others were not even after their lifting the indigenous materials; and

(d) whether it is also a fact that certain companies made crores of rupees due to import licences without lifting indigenous material?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) Yes, Sir.

(b) The indigenous price of Penicillin G was Rs. 650 per B. U. and the weighted average price of Penicillin is Rs. 340 per B.U. approximately.

(c) No such permission was given by this Department.

(d) Does not arise.

Claims under DPEA

3398. SHRI BHUBANESWAR KALITA:
Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of the drug companies in whose favour claims under the Drug Prices Equalisation Account have been finalised upto 31st July, 1987, along with the date and amount due from each;

(b) whether it is a fact that certain cases have been kept pending to stall the recovery; and

(c) if so, what concrete steps have been taken in each case to recover the amounts?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (c) To the extent information is available the required details are given in the attached statement. {See below} Necessary action to recover the amount has been taken as per due process of law.

Statement

SI. No.	Name of the Company	Name of the bulk drug/formulation	Amount (Rs. lakhs)
1	2	3	4
1	M/s. Fulford (India) Limited	Gentamycin	194.62 (includes Rs. 50 lakhs already paid by the company)
2	M/s. Lupin Labs	Rifampicin	215-89
3	M/s. Biochem Pharma Ltd.	Gentamycin	33-88